

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6613

ANSWERED ON:07.05.2013

CORRUPTION IN MCD

Ganpatrao Shri Jadhav Prataprao; Rama Devi Smt.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government/Municipal Corporation of Delhi (MCD) has set up vigilance department to check various corruption in MCD;
- (b) if so, the number of complaints received by such department and the action taken against the corrupt officials during each of the last three years and the current year;
- (c) the total number of such cases solved/unsolved and the action taken to solve all the cases during the said period; and
- (d) the corrective measures taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The Vigilance Departments of Delhi Municipal Corporations have been set up to serve as central agency with overall responsibility for performing punitive and preventive vigilance. The complaints received in Vigilance Department from all sources are scrutinised with a view to find out the allegations having vigilance angle. Whenever any report relating to malpractices is received from CBI/Anti-Corruption Branch / Govt. of NCT of Delhi, action is taken as per the provisions. The complaints relating to corruption are dealt with by the agencies like CBI, Anti-Corruption Branch of Govt. of NCT of Delhi. During the last three years and the current year (upto 31.3.2013), the CBI has registered cases against 333 officials whereas Anti-Corruption Branch of Govt. of NCT of Delhi has registered cases against 212 officials of Delhi Municipal Corporations.